

(b). A new railway line from Macherla to Nagarjunasagar Dam site (11 miles) was laid at a cost of about Rs. 40 lakhs as a deposit work for Nagarjunasagar Control Board.

Fertilizers

1850. Shri Chandak: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have revised their estimates for requirements of fertilizers in the light of the recommendation of the Ford Foundation Team;

(b) if so, what is the revised estimate;

(c) how much of it is for high analysis fertilisers;

(d) what are the quantities of high and low analysis fertilizers that will be imported;

(e) how much will be on barter and how much on direct payment; and

(f) what are the quantities of high and low analysis fertilizers to be imported against Rupee payment?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). The Ford Foundation Team had expressed the view that the estimated targets of 15 lakh tons of nitrogen, 7.50 lakh tons of phosphoric acid and 2 lakh tons of potash which were under the consideration of the Ministry at the time of the visit of Team, were soundly based. After consulting the States

and keeping in view the practical possibilities, the targets were revised to 12.5 lakh tons of nitrogen, 5 lakh tons of phosphoric acid and 2 lakh tons of potash.

(c) The targets have been fixed in terms of plant nutrients only. The Government of India's policy has, however, already been, for some time past, to produce high analysis fertilizers within the country as far as possible. With this in view the following factories have so far been or are being set up to produce high analysis fertilisers:

| | |
|----------------------|-----------------------------------|
| (1) Sindri Expansion | Urea & Ammonium Sulphate Nitrate. |
| (2) Neyveli | Urea. |
| (3) Trombay | Urea & Nitro-phosphate. |
| (4) Naharkotiya | Urea (Partial capacity). |
| (5) Andhra Pradesh | Urea & Nitro-phosphate. |

The question of stepping further the internal capacity is under consideration and the actual form of fertilisers to be produced will be determined with reference to the availability of particular raw materials at the sites selected and the other economics of production dependent on the different places of production and consumption.

(d) to (f). The following statement gives the information about the low and high analysis fertilisers proposed for imports during the current year viz. 1959-60:

| | Qty. imported/ likely to be imported Long tons. | Payment terms Long tons. | |
|--|--|---------------------------------------|--|
| Low analysis fertilisers (Sulphate of Ammonia & Calcium Ammonium Nitrate.) | 4,29,916 | 2,96,800 89,500 34,365 9,251 | On direct payment basis On Rupee payment basis. Under Colombo Plan. Under I.C.A. Programme. |
| High analysis fertilisers (Urea, Ammonium Nitrate) Nitro-phosphate and high analysis phosphatic fertilisers. | 2,14,300 | 163,600 39,947 10,753 | On direct payment basis. Under I.C.A. Programme. Under Colombo Plan Programme. |

The future import programme will depend on various factors such as (i) availabilities of foreign exchange; (ii) facilities for purchase on barter and rupee payment terms and (iii) the lowest prices for nitrogen in different forms of fertilisers.

Co-operative Societies in Himachal Pradesh

1851. { Shri S. N. Ramanl:
Shri Surendranath
Dwivedy:

Will the Minister of Community Development and Co-operation be pleased to state:

(a) how many criminal cases were filed by the Co-operative Department of Himachal Pradesh against individuals and Societies since 1953 to 1958;

(b) in how many cases the Department secured conviction and how many were dismissed by the Courts;

(c) how many cases are still pending and for how long;

(d) whether it is a fact that a representative of the Co-operative Department has always been a party to a proceeding or a resolution concerning the disposal of money which has been the subject of a criminal case by the Department; and

(e) whether in regard to criminal cases filed by the Department such representatives of the Co-operative Department have been challaned as accused or accomplices?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) 13 cases against individuals only.

(b) (i) Three cases ended in conviction. (ii) Three cases ended in discharge. Appeal has been filed in one case in the Court of the District Magistrate which is pending. (iii) Two cases were compounded.

(c) Two cases are pending in the Courts from the early part of 1959;

and three cases are pending investigation with Police from 1957.

(d) In one particular case of Theog Union one Circle Inspector was present when a resolution concerning the disposal of money was passed by the Managing Committee. The District Co-operative Officer, Mahasu under his endorsement dated 5th October, 1956, had informed the Union not to utilize the amount for any purpose till Government nominees duly appointed by the competent authority were not taken on the Board of Directors to guide its distribution. The case is still under investigation of the police.

(e) No.

Tools and Plant Depot, Manmad

1852. Shri Jadhav: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Government propose to set up a tools and plant Depot in Manmad on the Central Railway;

(b) what is the amount sanctioned for this purpose; and

(c) when the work is likely to start?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir.

(b) About Rs. 4.35 lakhs for civil engineering portion of the work and about Rs. 9.33 lakhs for machinery and plant.

(c) Structural engineering portion of the work will start shortly.

Out-agency at Jeypore, Koraput District

1853. Shri Sanganna: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the right of transporting goods by the out-agency at Jeypore, Koraput district in Orissa is not put to public auction on the expiry of the term of agreement; and